

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

\*\*\*\*\*

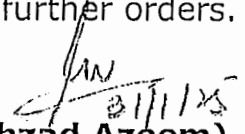
**ORDER**

No.: 133 of 2025/RG

Dated: 31 .01.2025

In view of the superannuation of Shri Mohammad Rafiq Chak, Chairman, J&K Sales Tax Appellate Tribunal, on 31.01.2025, Shri Naushad Ahmad Khan, One Man Forest Authority shall hold the additional charge of the aforesaid Tribunal w.e.f. 01.02.2025, till further orders.

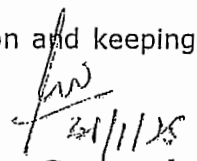
**By Order**

  
(Shahzad Azeem)  
Registrar General  
Dated: 31.01.2025

No: 4705-14 /RG/GS

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Atul Shreedharan, Hon'ble Administrative Judge, One Man Forest Authority;
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Administrative Judge, Sales Tax Appellate Authority;  
.....for kind information of their Lordships.
4. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
5. Mr. Mohammad Rafiq Chak, Chairman J&K Sales Tax Appellate Tribunal.
6. Shri Naushad Ahmad Khan, One Man Forest Authority.  
..... for information and necessary action.
7. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Order file.

  
Registrar General